

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.215  
**Co.Appeal/4(AHM)2024**

**Proceedings under Section 59(3) of CA,2013**

**IN THE MATTER OF:**

Arti Jagdishkumar Thakkar  
V/s

.....**Applicant**

Accurate Securities and Registry Private Limited(Earlier  
known as Dexter Share and Tradecom Private Limited) &  
Others

.....**Respondent**

**Order delivered on: 25/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.  
For the Respondent : Mr. Anal Shah, Adv.

**ORDER**

Ld. Counsel for the respondent submitted due to some difficulty, he could no file reply and seeks time to file reply.

List for further consideration on 27.06.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**